19 l'aking over of Swadeshi Cotton APRIL 14, 1978 D.G.—Min. of Labour 320 Mills etc. (St.)

[Shri George Fernandes]

afford to remain a passive spectator while a private management is playing foul with national resources and affects the interest of workers as well as that of the public at large.

The addition of this group to the NTC will no doubt imply a heavy strain on the already strained resources of the Corporation. In dimensions, this group would be as large as some of the subsidiaries of NTC; and that is why it has been decided that the group will be managed directly by the holding company immediately. Hon'ble Members have been informed by me even on earlier occasions how the NTC administered units are turning the corner. It was this that has encouraged Government to adopt a flexible attitude and entrust the management of this group to the National Textile Corporation.

The history of events of the Swadeshi group culinating in the take-over of the management provides us with an instructive case history of how family management is becoming more and more anarchronis tic in present conditions. chronistic in present conductors. The destinies of more than a lakh of people have been affected by family feuds. Scarce capital and other resources have been frittered away. These events make one think hard as to wehther this system of management has not outlived its utility. Hon'ble Members would agree with me that in today's context, there is hardly anything like private capital or resources in the country. It is largely the public financial institutions which in turn are built out of tax payer's money that are supporting the various units. Even management-wise, family management is hardly appropriate in today's context. The Swadeshi case history is a pointer for us to take a careful look at these larger issues.

I am confident that with this decision of Government we would be able to bring back the long forgotton smile on the faces of a large number of workers affected in these units.

SHRI P. RAJAGOPAL NAIDU (Chittoor); One information. With regard to cement factory...

MR. CHAIRMAN: There are no question allowed on this.

श्री यमुना प्रसाद शास्त्री (रीवा) : मज़दूरों के हिनों के संरक्षण के लिए उद्योग मंत्री जी ने जो यह साहसिक कदम उठाया है, उस के लिए मैं उन को हार्दिक धन्यथाद देता हूं ग्रीर बधाई देता हूं।

PROF. DILIP CHAKRAVARTY (Calcutta South): Regarding that firing, he has not mentioned anything.

SHRI GEORGE FERNANDES: I have mentioned it.

MR. CHAIRMAN: There is no discussion. No question also. Now the discussion will continue. Mr Lakkappa.

DEMANDS FOR GRANTS, 1978-79—

MINISTRY OF LABOUR -Contd.

SHRI K. LAKKAPPA (Tumkur): Madam Chairman, the hon. Labour Minister has been appreciated as a very good Minister. But unfortunately, the Ministry which he is handling has necessarily to get cooperation from many other Ministries. But this Ministry is functioning without any cooperation of many Ministries. I am not pleading for one type or category of labour force in this contry. I would like to urge upon the Labour Minister to have plans and policies which would cover the idle man power in the country and at the same time to find out a probable-rational solution to the situation which is very explosive in this country.

I would like to draw his kind attention to the large number of agricultural workers covering more than six crores in this country who are working for generations together and there ris no code of conduct....

MR. CHAIRMAN: Mr. Lakkappa, if you need some more time, you can continue on Monday because the House will now take up Private Member's Business.

SHRI K. LAKKAPPA: I will continue on Monday.